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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

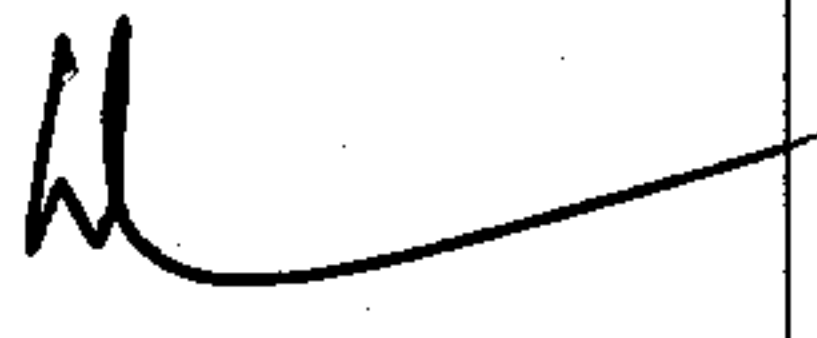
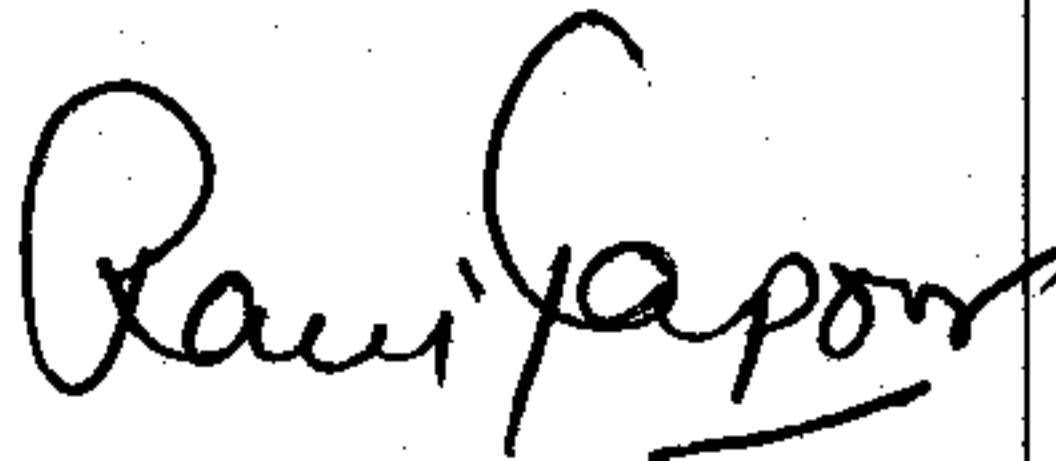
**CA(CAA) No. 124/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

Name of the Company: **Brillant Estates Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**


<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	DILIP KUMAR JAIN	PCS	Applicant	
2.	Ravi Kapoor	PCS	Applicant	

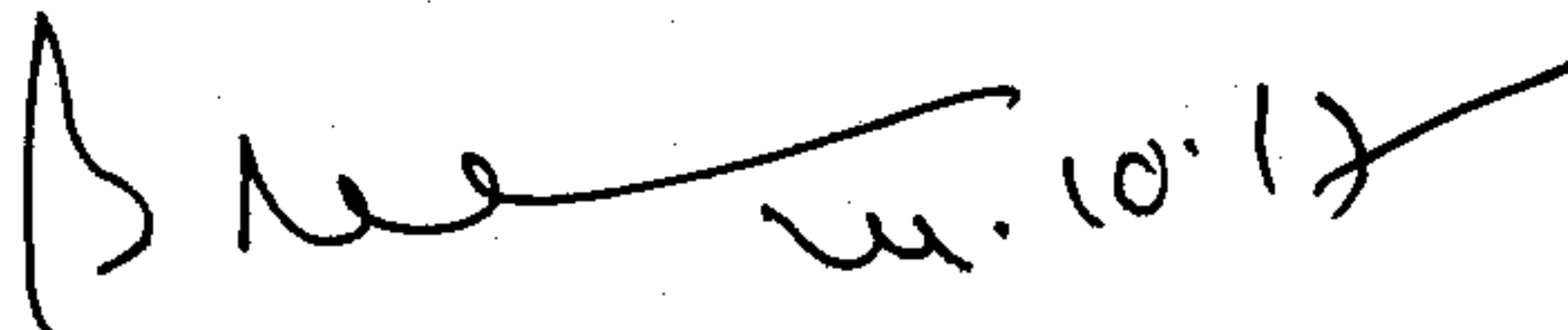
**ORDER**

Learned PCS Mr. Ravi Kapoor with Learned PCS Mr. Dilip Kumar Jain present for Applicant.

Heard arguments of Learned PCS for Applicant.

Order reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 24th day of October, 2017.